GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 1259 TO BE ANSWERED ON 2nd MAY, 2016

Continuation of Sarva Shiksha Abhiyan

1259. SHRI N.K. PREMACHANDRAN: SHRI C.R. CHAUDHARY: DR. SHRIKANT EKNATH SHINDE: SHRI ADHALRAO PATIL SHIVAJIRAO: SHRI VINAYAK BHAURAO RAUT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that no new school was opened under the Sarva Shiksha Abhiyan during the last two years in the country, particularly, in Maharashtra and if so, the reasons therefor;

(b) whether the Government proposes to continue the Sarva Shiksha Abhiyan and if so, the details thereof including the new programmes likely to be launched next year;

(c) the details of funds released by the Government for SSA during the last three years and current year, State/UT and year-wise;

(d) whether the Government has reduced its share in implementation of the Sarva Shiksha Abhiyan throughout the country and if so, the reasons therefor; and

(e) whether the Government proposes to constitute any Committee for sanctioning the construction work being carried out under the Sarva Shiksha Abhiyan and if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): No, Madam. Under the Sarva Shiksha Abhiyan (SSA), 1734 schools including 3 in Maharashtra were opened in the country during the last two years.

(b): SSA is an ongoing Centrally Sponsored Scheme with Gross Budgetary Support of Rs. 1,92,726 crores for the Twelfth Plan (2012-13 to 2016-17) as worked out by the then Planning Commission in consultation with Ministry of Finance.

(c): The details of funds released by the Central Government under SSA during the last three years, State/UT-wise and year-wise are at **Annexure.** There has been no release during the current year till date.

(d): The fund sharing pattern between the Central and State Governments for SSA was in the ratio of 65:35, except for the North Eastern States for which the ratio was 90:10 from 2010-11 to 2014-15. The fund sharing pattern has been revised in 2015-16 to the ratio of 60:40 between Centre and States except for the 8 North-Eastern States viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim & Tripura and 3 Himalayan States viz. Jammu & Kashmir, Himachal Pradesh & Uttrakhand where the ratio is 90:10. The Central Government funds 100% in case of Union Territories for SSA with effect from 2015-16. The revision has been done on the basis of the report of the Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes constituted by the National Institution for Transforming India (NITI) Aayog.

(e): No, Madam. The Annual Work Plan and Budget proposals under SSA for States/UTs, including civil works, are appraised and approved by the Project Approval Board (PAB) constituted for the purpose.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1259 TO BE ANSWERED ON 2nd MAY, 2016 REGARDING CONTINUATION OF SARVA SHIKSHA ABHIYAN ASKED BY SHRI N.K. PREMACHANDRAN, SHRI C.R. CHAUDHARY, DR. SHRIKANT EKNATH SHINDE, SHRI ADHALRAO PATIL SHIVAJIRAO,SHRI VINAYAK BHAURAO RAUT

Statement showing the details of funds released by the Central Government under SSA during the last three years, State/UT-wise and year-wise

| Sl. No. | Name of the State | 2013-14 | 2014-15 | <u>(Rs. in lakh</u> 2015-16 |
|---------|-------------------|------------|------------|--------------------------------|
| 1 | Andhra Pradesh | 174715.39 | 154566.68 | 66810.81 |
| 2 | Arunachal Pradesh | 19261.85 | 33607.83 | 18179.44 |
| 3 | Assam | 131820.73 | 97782.17 | 100464.64 |
| 4 | Bihar | 261013.11 | 216336.05 | 251557.33 |
| 5 | Chhattisgarh | 76699.64 | 92705.34 | 62219.70 |
| 6 | Goa | 1333.57 | 1310.38 | 813.58 |
| 7 | Gujarat | 80559.63 | 78476.48 | 61563.82 |
| 8 | Haryana | 35088.42 | 42110.65 | 34501.21 |
| 9 | Himachal Pradesh | 11453.10 | 12547.30 | 12139.13 |
| 10 | Jammu & Kashmir | 89143.50 | 51276.51 | 129980.55 |
| 11 | Jharkhand | 45010.71 | 75775.18 | 55863.31 |
| 12 | Karnataka | 65371.33 | 66213.52 | 41759.33 |
| 13 | Kerala | 20800.66 | 21844.02 | 12858.86 |
| 14 | Madhya Pradesh | 200408.56 | 149094.91 | 160197.85 |
| 15 | Maharashtra | 65653.65 | 58288.54 | 41225.28 |
| 16 | Manipur | 13193.93 | 21465.80 | 18355.46 |
| 17 | Meghalaya | 28340.86 | 20404.51 | 16626.96 |
| 18 | Mizoram | 10657.69 | 14739.69 | 9437.51 |
| 19 | Nagaland | 15803.02 | 20568.72 | 8739.53 |
| 20 | Odisha | 73956.08 | 66695.31 | 82081.65 |
| 21 | Punjab | 38323.72 | 36215.98 | 30003.82 |
| 22 | Rajasthan | 242488.70 | 248041.55 | 193462.09 |
| 23 | Sikkim | 4195.08 | 4526.13 | 4054.36 |
| 24 | Tamil Nadu | 96827.48 | 135819.79 | 82111.73 |
| 25 | Telangana | | 81406.88 | 21776.01 |
| 26 | Tripura | 15991.09 | 19800.13 | 16956.97 |
| 27 | Uttar Pradesh | 466698.04 | 449867.53 | 505434.30 |
| 28 | Uttarakhand | 22043.51 | 22880.56 | 22588.40 |
| 29 | West Bengal | 153196.42 | 97240.30 | 84679.41 |
| 30 | A & N Islands | 612.35 | 147.21 | 359.46 |
| 31 | Chandigarh | 3009.26 | 3893.53 | 3521.81 |
| 32 | Dadra & N. Haveli | 927.19 | 911.74 | 594.91 |
| 33 | Daman & Diu | 145.54 | 72.77 | 78.38 |
| 34 | Delhi | 8322.82 | 6223.73 | 7293.80 |
| 35 | Lakshadweep | 0.00 | 58.83 | 139.87 |
| 36 | Pondicherry | 443.19 | 100.00 | 583.14 |
| | Total | 2473509.82 | 2403016.25 | 2159014.41 |